

OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) Information is being collected and will be laid on the Table of the House.

[*Translation*]

#### Saving Schemes in Post Offices

1050. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total deposits made in the post offices of the country particularly in Bihar during the last three years, State-wise;

(b) whether the Government propose to introduce some new schemes to attract people to deposit more amount in post office saving schemes; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Savings Deposits

(Rs. in crores)

Year	India	Bihar
1995-96	15976.8	928.0
1996-97	16470.6	942.4
1997-98	22621.4	1185.1

Savings Certificate

(Rs. in Crores)

Year	India	Bihar
1995-96	16832.9	1013.3
1996-97	16868.5	1163.5
1997-98	23573.1	1676.2

Public Provident Fund

(Rs. in crores)

Year	India	Bihar
1995-96	413.3	18.7
1996-97	503.4	22.4
1997-98	644.5	31.2

(b) No Sir.

(c) Question does not arise.

[*English*]

#### Tatkal Scheme for LPG Connection

1051. SHRI K.C. KONDAIAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Tatkal Scheme for LPG in Karnataka has been revived;

(b) if so, the details thereof;

(c) the number of consumers provided LPG connections under this scheme till date;

(d) the total amount of non refundable received;

(e) whether the domestic LPG connections issued under Tatkal Scheme are being misused for commercial purpose; and

(f) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The Tatkal Scheme was revived all over the country including the State of Karnataka with the Government approval of the LPG enrolment plan for 1998-99 in Sept., 1998. As per the directive of the Govt., 10% of the total new enrolment is earmarked for release of connection under Tatkal scheme.

(c) and (d) PSU Oil Companies have released 73,503 connections under Tatkal scheme in the State of Karnataka, since the introduction of the scheme till 31.12.98 and collected Rs. 29.44 crores as non-refundable amount for connections released under Tatkal scheme in the State of Karnataka.

(e) and (f) PSU Oil Companies have not come across with specific instances of domestic LPG connections issued under Tatkal Scheme being misused for commercial purpose. Oil Industry has an established system of checking diversion of domestic cylinders to commercial purpose through the field officers by conducting inspections and raids at distributors as well as at commercial premises.